



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	
2	PIL/43/2023	MD. INAMUL HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
3	WITH WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
4	WITH WP(C)/3894/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
5	WITH WP(C)/4403/2023	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
6	C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
	WITH I.A.(Civil)/816/2024 in C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
7	PIL/14/2024 FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE

8	I.A.(Civil)/2699/2024 in WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus PRINCIPAL ACCOUNTANT GENERAL AUDIT A	MR. P MAHANTA V KHAKHALARY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
9	WITH PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
10	I.A.(Civil)/2729/2024 in WA/7306/2024	THE STATE BANK OF INDIA Versus USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	
	WITH WA/7306/2024 (Filing Number)	THE STATE BANK OF INDIA Versus USHA CHAKRABORTY B	MR. B J MUKHERJEE	
11	I.A.(Civil)/2736/2024 in WA/9970/2024	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS	G UDDIN P ADHIKARI	SC, APDCL
	WITH WA/9970/2024 (Filing Number)	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS A	G UDDIN	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
12	WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA B	MR. M SHARMA MS. S YASMIN	MR. S BORTHAKUR MR. D GOGOI
	WITH I.A.(Civil)/2457/2023 in WA/461/2023	THE UNION BANK OF INDIA AND 5 ORS. Versus MANISH PURKAYASTHA @ MONISH PURKAYASTHA	MR. M SHARMA MS. S YASMIN	
13	Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI. PINKI	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH I.A.(Civil)/2551/2024 in Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PINKI	MR. S C KEYAL	
14	Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. PARAMJEET KAUR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI
	WITH I.A.(Civil)/2670/2024 in Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	
15	WA/316/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus JAYANTA MOHAN SINGHA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		

16	PIL/48/2024 B/O	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	MS. M DEV	GA, ASSAM
17	WA/250/2024	SHASHANKA ROY AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM MR R M DAS, ADV. (R-4) SC, WPT AND BC
18	WP(C)/4676/2024	JYOTI PRASAD SAIKIA AND ANR Versus BHARAT SANCHAR NIGAM LTD AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, BSNL
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
19	WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
20	PIL/22/2024	ABDUL SALAM SHAH Versus THE STATE OF ASSAM AND 8 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
21	PIL/31/2023	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MR. B P BORAH, INTERVENOR GA, ASSAM MR. S SARMA, Sr. ADVOCATE (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
22	WP(C)/2460/2024 CAVT. NO.034620/24,N FIXED	THE UNION OF INDIA AND 4 ORS. Versus KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2816/2019 PART-HEARD, FIXED	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
ORDERS				
2	I.A.(Civil)/2733/2024 IN WP(C)/4678/2023 (D/O) in WP(C)/4678/2023	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI	GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4072/2022 B/O	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, HIGHER EDU SC, G U
MOTION				
2	WP(C)/377/2024 FIXED	SAMSUDDIN KARI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
3	Cont.Cas(C)/485/2024	UPASANA DAS Versus SHAMBHU NATH SINGH AND ANR	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	
4	Cont.Cas(C)/488/2024	PUSHPENDU CHAKRABARTY Versus NARAYAN KONWAR AND 6 ORS.	MR. B PURKAYASTHA J.P. BARUAH	
5	WP(C)/705/2024 FIXED	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
6	WP(C)/1956/2024 B/O	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU
7	WITH WP(C)/1512/2021	KALPANA PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU
8	WITH WP(C)/5761/2021	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU MR. S Y AHMED (R-3) MD M ISLAM (R-3)
9	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
10	WP(C)/3497/2024	MD. ISMAIL HUSSAIN Versus THE UNION OF INDIA AND 8 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	SC, ELEM. EDU DY.S.G.I.
11	WP(C)/3500/2024 FIXED	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE

12	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
13	WP(C)/3948/2024 B/O	RAJENDRA KUMAR DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
14	WP(C)/4479/2024 FIXED	JAMIR UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/4581/2024 FIXED	NIZAM UDDIN LASKAR Versus GAUHATI UNIVERSITY AND ANR	MR. M H RAJBARBHUIYAN MRS R CHETRI	SC, G U
16	WP(C)/4633/2024 FIXED	ANISH YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	SC, HEALTH
17	WP(C)/4642/2024	SCHOOL MANAGING COMMITTEE OF DAKSHIN BARJAR L.P. SCHOOL AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU
18	WP(C)/4652/2024	MAKHAN CH. BARMAN AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR D C NATH MR. M MONDAL	SC, SEC. EDU. SC, BTC SC, SSA SC, SEBA
19	WP(C)/4655/2024	SURIYA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED M BEGUM	SC, ELEM. EDU SC, BTC SC, SSA
20	WP(C)/4661/2024	RAMANANDA GHOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. S H RAHMAN	SC, HIGHER EDU
21	WP(C)/4666/2024	SUBHRA ACHARJEE Versus THE ASSAM UNIVERSITY AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA	SC, ASSAM UNIVERSITY
22	WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	
23	WP(C)/4673/2024	DHRUBAJYOTI KAKOTI Versus THE STATE OF ASSAM AND 4 ORS	MR R CHAKRAVORTY S RABHA	SC, HIGHER EDU
24	WP(C)/4675/2024	DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
<u>ADMISSION</u>				
25	WP(C)/2795/2020	MITALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
26	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC, SSA MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
27	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG

28	WP(C)/261/2022 FIXED	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
29	WP(C)/439/2022 FIXED	TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
30	WP(C)/2736/2022	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
31	WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU
32	WP(C)/7039/2022 FIXED	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
33	WP(C)/825/2023 FIXED	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
34	WP(C)/1633/2023 FIXED	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
35	WP(C)/4120/2023 FIXED	MEHBOOB ABDULLA MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, SSA
36	WP(C)/4429/2023 B/O	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
37	WP(C)/4918/2023 B/O	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.
38	WP(C)/4921/2023 FIXED	DEWBOR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
39	WP(C)/5962/2023 FIXED	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
40	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
41	WP(C)/512/2024 FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
42	WP(C)/3127/2024 FIXED	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
43	WP(C)/3717/2024 FIXED	PALLAB DEKA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, A I C T E SC, D E AND C T MR. K GOGOI, SC, TECHNICAL EDU.
44	WP(C)/4253/2024 FIXED	HARSHIT SANDILYA Versus THE UNION OF INDIA AND 4 ORS	MR. T R SARMA MR. A K ROY	DY.S.G.I. SC, SEC. EDU.

ORDERS

45	Cont.Cas(C)/211/2018 B/O	BHABANANDA SAHARIA AND 14 ORS. Versus PRITAM SAIKIA AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. B GOGOI (R 2) MR P NAYAK
46	WP(C)/4796/2022 FIXED	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
47	I.A.(Civil)/2040/2023 B/O in WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HIGHER EDU GA, ASSAM MR. B K BHAGAWATI (r-7) MR. D SARMAH (r-6) MR B S DEKA (r-7) S. J. SAHARIAH (r-6)
	WITH I.A.(Civil)/1603/2023 in WP(C)/1873/2023	TARUN CH. BHAGABATI Versus PROJECT CHAMATA EDUCATIONAL SOCIETY AND 6 ORS.	MR. B K BHAGAWATI	SC, HIGHER EDU MR. S C KEYAL GA, ASSAM
	WITH WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MR. I H SAIKIA MS. R DEKA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, EDU SC, G U
	WITH I.A.(Civil)/3002/2023 in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
49	WP(C)/4540/2023 B/O	CHANDAN CH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, SEC. EDU.
50	Cont.Cas(C)/152/2024 B/O	ANIL DEHINGIA AND 18 ORS. Versus SIDDARTH SINGH AND 5 ORS.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	MR. D P BORAH (r-5,6) MR. B GOGOI (R-2,3) MR P NAYAK (R-2,3) MR A CHALIHA (R-2,3)
51	Cont.Cas(C)/290/2024 B/O	JAYANTA BORUAH Versus RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	
52	WP(C)/469/2024 FIXED	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.
53	WP(C)/3936/2024 FIXED	RAMESH CHANDRA BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR P K SARMA R. ALI MR D S DEKA	SC, SCERT, ASSAM SC, AG

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024

8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/484/2024	PREMALATA SAIKIA BORA Versus CHANDAN SARMA AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR. S S AHMED	
2	Cont.Cas(C)/486/2024	DIPANKAR KALITA Versus M. S. MANIVANNAN	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	
3	Cont.Cas(C)/487/2024	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA		
4	Cont.Cas(C)/491/2024	FORIZ UDDIN LASKAR AND ANR Versus J. B. EKKA, I.A.S. AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
5	WP(C)/1344/2024 B/O	UTTAM BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
6	WP(C)/4484/2024 WITH OFFICE NOTE	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM SC. IRRIGATION
7	WP(C)/4650/2024	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
8	WP(C)/4654/2024	MD. INAMUL HAQUE AND 13 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
9	WP(C)/4663/2024	KAMALA DEORI Versus THE CHIEF GENERAL MANAGER, RESERVE BANK OF INDIA AND 3 ORS	MS M DAS MR. P SAIKIA MR. B DEORI	
10	WP(C)/4668/2024	SUKANYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
11	WP(C)/4671/2024	SANJIB GOHAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MS T DAS MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM

12	WP(C)/4674/2024	HARIMAYA SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR J C GAUR U AGARWAL	DY.S.G.I.
13	WP(C)/4677/2024	GIRISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K DEKA MR. P DAIMARY	SC, HOUSING BOARD
14	WP(C)/4678/2024	TARUN DOIMARI Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MS. J AHMED MR. S S AHMED	SC, AG SC, PWD
15	WP(C)/4683/2024	KHUKUMONI BEGUM AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/4687/2024	BASANTI DOOM @ BASANTI DOOMNI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM
17	WP(C)/4688/2024	USHA DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, BTC SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/2629/2024 in WP(C)/2194/2016	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR M CHANDA	SC, P H E
	WITH WP(C)/2194/2016	SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
ADMISSION				
19	WP(C)/5085/2018	SRI DHIRAJ @ DHIREN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR T RAJBONGSHI MR. B P SINHA	SC, APDCL
20	WP(C)/8544/2018	TOLESWARI BORO Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
21	WP(C)/3562/2019	WASIM RUSKIN KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM MR. O P BHATI MR. J I BORBHUIYA MR. T DAS MS F BEGUM MR. A ROY(SC, PNRD) MR. L MOHAN MR. P SARMA MS J DEKA
22	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
23	WP(C)/3901/2021	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
24	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
25	WP(C)/2320/2023	ANIRUDDHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, AG SC, FOREST
26	WP(C)/3624/2023	PROSEN HAFLONGBAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	SC, PWD SC, NCHAC SC, FINANCE
27	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W

28	WP(C)/1102/2024 FIXED	DR. RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, A.H and V. DEPT. DY.S.G.I. SC, BTC MS. M M KOTOKY SC, FINANCE
29	WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4)
30	WP(C)/1350/2024 B/O	SAHINA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
31	WP(C)/1730/2024 B/O	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
	WITH I.A.(Civil)/2720/2024 in WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM
32	WP(C)/3436/2024 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
33	WP(C)/4261/2024 FIXED	JALAL UDDIN AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
	WITH WP(C)/1256/2024	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. A D CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM DY.S.G.I.
	WITH WP(C)/4262/2024	RAMESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, AG (A AND E) SC, P H E
ORDERS				
36	Cont.Cas(C)/281/2020	ABU BAKKAR MAZUMDER AND 2 ORS. Versus SANJEEB KUMAR DAS AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	
37	I.A.(Civil)/2168/2022 FIXED in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
38	I.A.(Civil)/120/2023 in WP(C)/2992/2018	ABDUL LATIF Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, REVENUE
	WITH WP(C)/2992/2018	ABDUL LATIF Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM

39	I.A.(Civil)/373/2023 in Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR, IAS AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. M DEVI (R5) MR. A DAS (R5) MR R M DAS MR. C SHARMA MS A LODHA D JAIN
	WITH Cont.Cas(C)/705/2019	BINOD CHANDRA ROY Versus ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS. M DEVI (R5) MR. A DAS (R5)
40	I.A.(Civil)/1193/2023 in WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 8 ORS	MR. D DOLEY	MR. K K NANDI MRS.R DEVI MS S DEY MISS. R. DAS SC, C.G.C.
	WITH WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.
41	MC/57/2024 IN WP(C)/7411/2013 (D/O) in WP(C)/7411/2013	NAZRUL HAQUE MAZARBHUIYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, PWD
42	I.A.(Civil)/739/2024 IN WP(C)/2826/2007 (D/O) in WP(C)/2826/2007	SRI SABARAT ALI @ SHEIKH Versus THE UNION OF INDIA and 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	DY.S.G.I.
	WITH MC/20/2024	SRI SABARAT ALI @ SHEIKH Versus THE UNION OF INDIA and 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	DY.S.G.I.
43	I.A.(Civil)/841/2024 in Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus CHANDAN SARMA, IAS AND 3 ORS	MR. N ANAND	MR A CHALIHA
	WITH Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus DIGANTA BARUAH, IPS AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)
44	I.A.(Civil)/885/2024 in Cont.Cas(C)/155/2022	ON THE DEATH OF SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA	
	WITH Cont.Cas(C)/155/2022	SUSANTA NUNISA @ SUSHANTA NUNISA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
45	I.A.(Civil)/1169/2024 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST
	WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
46	I.A.(Civil)/2223/2024 in WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	DY.S.G.I. SC, AGRI. DEPARTMENT

	WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
47	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA ASSTT.S.G.I.
48	WITH WP(C)/428/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) ASSTT.S.G.I.
49	WITH WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM ASSTT.S.G.I.
50	I.A.(Civil)/2356/2024 IN Cont.Cas(C)/475/2018 (D/O) in MC/89/2023	CHANDANA KOCH Versus P ASHOK BABU IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
	WITH MC/89/2023	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
51	WITH I.A.(Civil)/3692/2023	CHANDANA KOCH, Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2) MRS D BORAH (R-2)
52	I.A.(Civil)/2528/2024 FIXED in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR A W AMAN(R-4,5,8) MR A W AMAN(R-4,5,8) MR A W AMAN(R-4,5,8) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-4,5,8) MR T R SEN(R-4,5,8) MR T R SEN(R-4,5,8) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I.
53	I.A.(Civil)/2615/2024 in Cont.Cas(C)/109/2024	SRI ARUNABHA GOSWAMI Versus SRI PABAN KUMAR BORTHAKUR, IAS, THE CHIEF SECRETARY	MR H J TAMULI MR D KALITA	

	WITH Cont.Cas(C)/109/2024	ARUNABHA GOSWAMI AND 9 ORS. Versus PABAN KUMAR BORTHAKUR	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. A DAS
54	I.A.(Civil)/2678/2024 in Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 4 ORS.	MR. R MAZUMDAR	MR. S C KEYAL
	WITH Cont.Cas(C)/330/2016	GAJIUR RAHMAN Versus RAJIV MEHRISI and 3 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR. S C KEYAL MS. P BARUAH MS G SARMAH
55	WP(C)/3844/2024 FIXED	DISANTA NATH AND ANR Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 105 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	SC, APSC SC, HOUSING AND URBAN AFFAIRS
HEARING				
56	WP(C)/7535/2022 FIXED	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2635/2024 FIXED	LATIF HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
2	Bail Appln./2656/2024	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./2675/2024 FIXED	ESOB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./2751/2024	JISOYA HARA @ HEREY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
5	Bail Appln./2759/2024	ISRAIL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
6	Bail Appln./2761/2024	SANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
7	AB/2426/2024	SUSIL GOUR @ SUSHIL GOURH Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
8	AB/2430/2024 B/O	SALIM AKTHAR CHOWDHURY @ SELIM UDDIN AND ANR Versus THE STATE OF ASSAM,	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

9	AB/2432/2024	ABDUL ALIM AND 4 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
10	AB/2438/2024	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
<u>ADMISSION</u>				
11	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
12	Crl.Pet./1301/2023 WITH LCR 2 FILES(SCANNED COPY) WITH Crl.Pet./176/2024	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
12	Crl.Pet./1301/2023 WITH LCR 2 FILES(SCANNED COPY) WITH Crl.Pet./176/2024	AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	MR. P K ROYCHOUHURY (R-3) MD. A KHAN (R-3) PP, ASSAM
13	Crl.Pet./176/2024	MEHI ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUHURY MD. A KHAN MR. A DEY	MR. A AHMED(R-2,3) MR. S H ZAMAN(R-2,3) U U KHAN(R-2,3) PP, ASSAM
14	Crl.Pet./85/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/674/2024 in Crl.Pet./85/2024 WITH I.A.(Crl.)/675/2024 in Crl.Pet./85/2024	JAGAT KONWAR AND 3 ORS Versus RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	MR. K D CHETRI (R-1) MS. R BARUAH (R-1) PP, ASSAM
14	Crl.Pet./85/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/674/2024 in Crl.Pet./85/2024 WITH I.A.(Crl.)/675/2024 in Crl.Pet./85/2024	BHUPEN BORO, Versus JAGAT KONWAR AND 4 ORS	MR. K D CHETRI MR. K D CHETRI MS. R BARUAH	MR. R DE PP, ASSAM
14	Crl.Pet./85/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/674/2024 in Crl.Pet./85/2024 WITH I.A.(Crl.)/675/2024 in Crl.Pet./85/2024	BHUPEN BORO Versus JAGAT KONWAR AND 4 ORS	MR. K D CHETRI MS. R BARUAH	MR. R DE PP, ASSAM
15	Crl.Rev.P./108/2024 FIXED	NIJAM UDDIN @ NIJAM UDDIN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS	
16	Crl.Pet./268/2024 FIXED	SHWET AGARWAL Versus NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN PP, ASSAM
17	Crl.Rev.P./272/2024 B/O	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
18	Crl.Pet./536/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NIKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. M SHARMA (r-3) MRS. S ISLAM (r-3) MS. S YASMIN (r-3) MR R KALITA (r-3) PP, ASSAM
19	Crl.Pet./584/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	LOREN TERON @ LAWRENCE TERON Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR. A KHANDAKAR	PP, ASSAM
20	Crl.Pet./699/2024 FIXED	AMAR KUMAR CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K R BORA MR D CHUTIA R GOGOI MR. D K BORAH	MR. D K KOTHARI (R-2) MR. K K BHUYAN (R-2) MR. P PRAWAR (R-2) MR. Y KOTHARI (R-2) MR. N KOTHARI (R-2) PP, ASSAM
21	Crl.Pet./794/2024 WITH LCR 4 FILES(SCANNED COPY), FIXED	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI

BAIL HEARING (BA)

22	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY)	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
23	Bail Appln./2341/2024 FIXED	ARUP DAS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R SARMA	PP, ASSAM
24	Bail Appln./2367/2024 FIXED	MINARA BEGUM Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
25	Bail Appln./2374/2024 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	Bail Appln./2426/2024 FIXED	SRI BINOD DAS @ BABA Versus THE STATE OF ASSAM	M PATHAK MR. T ALI MS RIMPI DUTTA	PP, ASSAM
27	Bail Appln./2551/2024 FIXED	SAJEL ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
28	Bail Appln./2633/2024 FIXED	SAHINUR ISLAM Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
29	Bail Appln./2650/2024 FIXED	MUZAKKIR ALOM @ MOINA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MD. SAFIQL ISLAM MR. A HOQUE	PP, ASSAM
30	Bail Appln./2653/2024 FIXED	TAIBUR RAHMAN Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
31	Bail Appln./2678/2024 FIXED	NOIMUDDIN @ NAIMUDDIN ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
BAIL HEARING				
32	AB/1429/2024 FIXED	RESHMINA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
33	AB/1828/2024 FIXED	FAJILA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
34	AB/1855/2024 FIXED	AMINUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
35	AB/1870/2024 FIXED	TAHUR ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
36	AB/2027/2024 FIXED	ATUL TAMULY Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
37	AB/2037/2024 FIXED	LOHIT RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
38	AB/2126/2024 FIXED	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
39	AB/2146/2024 FIXED	BAPDHAN ALI, Versus THE STATE OF ASSAM	MR. N BORAH MR. U S BORA MR M.J. BHARALI	PP, ASSAM
40	AB/2154/2024 FIXED	RAM BAHADUR THAPA Versus THE STATE OF ASSAM	MR. U SAIKIA MS. S SARMA MR T NAZIB	PP, ASSAM

41	AB/2156/2024 FIXED	JAKIR KHAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
42	AB/2158/2024 FIXED	MD. MOFIZ UDDIN AHMED @ MAFIZUDDIN AHMED Versus THE STATE OF ASSAM,	MR. R BORUAH MR R SARMA	PP, ASSAM
43	AB/2161/2024 FIXED	RUPA RAM DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HUSSAIN	PP, ASSAM
44	AB/2261/2024 WITH OFFICE NOTE, FIXED	SMTI. KHIRESWARI SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
45	AB/2277/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
46	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
47	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
48	WITH Bail Appln./2569/2024	SUKHINATH BHUMIK @ BHOWMICK Versus STATE OF ASSAM	MR. B HALDAR MR B DEORI MS S. BASAK	PP, ASSAM
ORDERS				
49	Crl.A./345/2019 B/O	SRI HEMALATA DAS Versus THE STATE OF ASSAM AND ANR	MS. C PATOWARY MR. S BIKASH	PP, ASSAM
50	Crl.Pet./341/2021 FIXED	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/119/2024 in Crl.Pet./341/2021	DHIRAJ DEY, Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
51	Crl.Rev.P./335/2023 WITH LCR 6 FILES(SCANNED COPY)	ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MR. A BHATTACHARYA MR. F A HASSAN MR. A BHATTACHARJEE	PP, ASSAM
52	Crl.Pet./527/2023 FIXED	AJIT KR. GOGOI @ AJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
53	Crl.Rev.P./300/2024 FIXED	PREMNATH MAHALI @ BUTLU Versus GAUTAM PHUKAN	MR. S CHAMARIA MR A N SARMAH	
54	Crl.Pet./1035/2024 FIXED	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
	WITH			
2	WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
	WITH			
3	WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
4	WP(C)/13/2019	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
5	WP(C)/101/2019 WITH WP(C)/6115/2018 (D/O), WP(C)/7039/2018 (D/O)	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
	WITH			
6	WP(C)/3023/2019	NRIPENDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
	WITH			
7	WP(C)/6261/2022	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
8	WP(C)/287/2019	CHANDRA KANTA DOLEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, HEALTH

9	WITH WP(C)/506/2019	SYED MEHDEE HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. B SARMA	SC, NHM
10	WITH WP(C)/613/2019	RUBUL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS. B SARMA MR B SARMA	SC, NHM
11	WP(C)/4828/2019 FIXED	DEBO BALA DAS Versus THE GAUHATI UNIVERSITY AND ANR.	MR. A K SARMA MR H J TAMULI	SC, G U
12	WP(C)/6955/2019	HARILAL YADAV Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. S BARMAN	SC, HIGHER EDU
13	WP(C)/7225/2019	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
14	WP(C)/3139/2020 FIXED	ASRAF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
15	WP(C)/926/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. K BORUAH MS A DAS	GA, ASSAM MR. M ALOM
16	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
17	WP(C)/6868/2022	RINTU MEDHI Versus THE UNION OF INDIA AND 3 ORS.	MR P C GOSWAMI MR. P P DAS MR A HALOI	MR. C K S BARUAH DY.S.G.I.
18	WP(C)/6927/2022	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
19	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
20	WP(C)/2261/2023	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
21	WP(C)/2982/2023	SANJEEB KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
22	WP(C)/3197/2023 FIXED	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
23	WP(C)/4785/2023 FIXED	PRAFULLA SARMAH BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPNY LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
24	WP(C)/5525/2023 FIXED	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM
25	WITH WP(C)/3835/2023	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
26	WP(C)/6004/2023 FIXED	SMT. SHIBANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH MR C M KICON	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH AND F W SC, FINANCE

27	WP(C)/6102/2023	RAJU DEKA AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BHATTACHARJEE MR. A BHATTACHARJEE	SC, BTC SC, FOREST SC, FINANCE
28	WP(C)/6278/2023	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B M DEKA S YESMIN MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
29	WP(C)/315/2024	DEBOPRIYO DUTTA Versus THE BANK OF BARODA AND 3 ORS	MR B D DAS MR H K SARMA MR D BANIA MR. H R DAS	MR B P BORAH (R-1 to 4) MR P J DUTTA (R-1 to 4) MISS. J GOGOI (R-1 to 4)
30	WP(C)/1733/2024	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
31	Cont.Cas(C)/92/2020	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MS. R DUTTA (r-4)
32	Cont.Cas(C)/470/2020	PANKAJ KUMAR BHATTACHARJEE Versus PRASENJIT NATH AND ANR.	MR. I ALAM MR. T SK MR. A BHUYAN	
33	WP(C)/3719/2021	LACHIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG MR. R K TALUKDAR MR. RASHIDUL ISLAM (R-6) SC, FOREST SC, PENSION
34	I.A.(Civil)/1851/2022 IN WP(C)/441/2018 (D/O) in WP(C)/441/2018	XXX Versus IN RE- MAJOR ABHIMANYU SINGH SIDHU	MR H K DAS,SC,GHC	MR. B CHAKRAVARTY MS. A LALA
35	I.A.(Civil)/724/2023 in WP(C)/4545/2019	ON THE DEATHH OF RANJIT DAS, HIS LEGAL HEIRS RANA ASHIM DAS AND ANR. Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR J PAYENG	GA, ASSAM
WITH				
	WP(C)/4545/2019	RANJIT DAS Versus DOLOO TEA CO. (INDIA) LTD. AND 2 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM (R- 3) MR G KHANDELIA MR. K DEKA (R- 1 & 2) MR. K DEKA (R- 1 & 2) SC, L C
36	WP(C)/1126/2023	LUTUMONI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM MR. J KALITA MR. J KALITA MR. N J GOGOI (R-7) MS S KAR (R-7) DIKSHITA DEKA (R-6) SC, P H E
37	WP(C)/2860/2023	PULAK DAS Versus THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r- 12,20,28,39,44) MS P BORAH (r- 12,20,28,39,44) MS A DAS (r- 12,20,28,39,44)
38	I.A.(Civil)/465/2024 in WP(C)/1455/2019	JEHIRUL ISLAM, Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA	GA, ASSAM

	WITH WP(C)/1455/2019	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA	SC, FCSCA GA, ASSAM
39	I.A.(Civil)/1831/2024 FIXED in WP(C)/312/2024 WITH WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.
		PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
40	I.A.(Civil)/2651/2024 IN Cont.Cas(C)/184/2015 (D/O) in Cont.Cas(C)/184/2015 WITH MC/61/2024	DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS.	MR. S I HUSSAIN MR. N H BARBHUIYA	
		DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	
	WITH I.A.(Civil)/2652/2024	DR. KHABIRUDDIN AHMED Versus P ASHOK BABU IAS and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	
41	I.A.(Civil)/2718/2024 IN WP(C)/1295/2018 (D/O) in WP(C)/1295/2018 WITH MC/65/2024	LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	SR GA,ASSAM
		LAKHI HANDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. P TALUKDAR	SR GA,ASSAM
HEARING				
42	WP(C)/5001/2015 FIXED	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
43	WP(C)/4477/2023 FIXED	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/490/2024	SANTI SAHU Versus MEGHA NIDHI DAHAL, I.A.S. AND 3 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
2	WP(C)/4641/2024	INSIGHT BRANDCOM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA MR. K P PATHAK MR BHARGAV DAS	SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
3	WP(C)/4644/2024	SANJAY KR HALDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM
4	WP(C)/4646/2024	AMRIT KUMAR THARAD Versus THE STATE OF ASSAM AND 4 ORS	MR. N J GOGOI MS. S DEB	GA, ASSAM
5	WP(C)/4656/2024	ANSHUMAN BHATTACHARJEE Versus THE ASSAM STATE ELECTION COMMISSION AND 4 ORS.	MR. B K DAS	GA, ASSAM SC, ELECTION COMMISSION.
6	WP(C)/4657/2024	ANSHUMAN BHATTACHARJEE Versus THE ASSAM STATE ELECTION COMMISSION AND 4 ORS	MR. B K DAS	GA, ASSAM SC, ELECTION COMMISSION.
7	WP(C)/4658/2024	MAHESH AGARWALLA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, PWD (BULDING) SC, REVENUE SC, FINANCE
8	WP(C)/4665/2024	MRIDUL SEN DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
9	WP(C)/4667/2024 B/O	KISHORE KUMAR BHATTACHARJEE AND 2 ORS Versus THE ASSAM UNIVERSITY AND 2 ORS	DR G J SHARMA MR. SURAJIT DUTTA MR S NATH	DY.S.G.I. SC, ASSAM UNIVERSITY
10	WP(C)/4684/2024	KUSHAL KONWAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL

11	WP(C)/4686/2024	DIPAK KR NATH Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
ADMISSION				
12	WP(C)/2618/2018 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	DR. B AHMED (SC, CORPORATION DEPT.) SC, CO OP MR R DHAR (GA, ASSAM) MR. R BORPUJARI,SC, FINANCE DEPTT. MS U DAS(SC, HOUSEFED, R- 2 &3) SC, FINANCE DEPTT.
13	WP(C)/1973/2019 FIXED	AKAMAN BORA @ BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, PNRD GA, ASSAM SC, REVENUE
14	WP(C)/5267/2019 B/O	AJOY KRISHNA ROY Versus THE STATE OF ASSAM AND 5 ORS	DR. B U AHMED MR. N HAQUE MR. R K D CHOUDHURY MR K UDDIN MR. A K AZAD MS. L DEVI	GA, ASSAM MR. A PHUKAN,SC(GAD) SC, PWD SC, K A A C
WITH				
15	WP(C)/5842/2019	LILA DHAR SARMA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR. A PHUKAN,SC(GAD)
16	WP(C)/6603/2019 FIXED	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
17	WP(C)/3543/2024 CAVT. NO.06342/024, B/O	NORESH DEORI Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK MS F BEGUM	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA SC, TRANSPORT DEPARTMENT, ASSAM SC, WPT AND BC FOR CAVEATOR SC, M A C
WITH				
18	WP(C)/3542/2024	UNANDA BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MS F BEGUM	SC, P AND R.D. GA, ASSAM SC, WPT AND BC SC, M A C

ORDERS

19	WP(C)/2939/2024 B/O	SAZIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD
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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024

11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./252/2022 WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
2	Crl.A./174/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2, FIXED	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
3	I.A.(Crl.)/134/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
	WITH Crl.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
4	I.A.(Crl.)/367/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	KHADEM MANDAL, Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
	WITH CRL.A(J)/52/2023	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM

5	I.A.(CrI.)/861/2024 in CRL.A(J)/7638/2024	SUNTU @ HUNTU BORAIK Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH CRL.A(J)/7638/2024 (Filing Number)	SUNTU @ HUNTU BORAIK Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
6	I.A.(CrI.)/863/2024 in CRL.A(J)/7861/2024	GANGU TANTI @ KARTIK Versus THE STATE OF ASSAM AND ANR	MR R ISLAM	PP, ASSAM
	WITH CRL.A(J)/7861/2024 (Filing Number)	GANGU TANTI @ KARTIK Versus THE STATE OF ASSAM AND ANR G	MR R ISLAM	
HEARING				
7	CRL.A(J)/91/2019 6 Y 7 M 21 D : WITH LCR - 5 (FIVE) FILES, P.B. - 2	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
8	WITH CRL.A(J)/74/2019 6 Y 7 M 21 D :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. A. KALITA (AMICUS CURIAE)	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1393/2024 WITH OFFICE NOTE	ANJU PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, GHC
2	WP(C)/4396/2024 FIXED	KRISHNA KUMARI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, ASLSA GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/318/2024 FIXED	KHAGEN DAS Versus HIRAN CHANDRA DEKA	MR. P P DAS MR B DEKA	
2	CRP(IO)/333/2024	THE CHAIRMAN GTL INFRASTRUCTURE LTD AND ANR Versus SANCHITA BROJABASHI	R SARMAH MS M KAKOTY	
3	CRP(IO)/346/2024	GUNINDRA SARMA @ GUNIN SARMA AND 4 ORS Versus HARMOHAN PATHAK	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	
4	AB/2429/2024	MUKUMONI BORAH Versus THE STATE OF ASSAM,	MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MR. A KHANDAKAR	PP, ASSAM
ADMISSION				
5	WP(C)/7414/2019	ASHISH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MS B M BHUYAN MR. P KALITA MR. I CHOUDHURY	MR J PAYENG SC, SEC. EDU.
6	WP(C)/2653/2023 CAVT. NO.04032/023, B/O	DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR P C DEY MR. M B U AHMED MR. A ULLAH	SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR
WITH				
7	WP(C)/3298/2023 CAVT. NO. 04842/023,	DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J PHUKAN MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. N BORUAH MR. M B U AHMED MR K J SAIKIA	SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY
8	WP(C)/217/2024	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU

9	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
10	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
11	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
12	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
13	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
14	WP(C)/632/2024	DR NAGEN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG SC, SEC. EDU.
15	WP(C)/2214/2024 FIXED	NOORUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU
16	WP(C)/2486/2024 B/O	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
17	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2122/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UDIP DUTTA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
19	Bail Appln./2475/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/1468/2024 FIXED	IMTIAZ ANWAR Versus THE STATE OF ASSAM	MR. D GOSWAMI	PP, ASSAM
21	AB/2362/2024 FIXED	MD MAINUL HOQUE Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
22	RSA/50/2024	JADAB DAS Versus SWAPNA DAS AND 3 ORS	MR. D C C PHUKAN MS D DEVI	
23	RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	
	WITH I.A.(Civil)/2414/2024 in RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	

ORDERS

24	RSA/110/2012 CAVT. NO. 616/2012 WITH LCR, B/O	NURUL ISLAM and 2 ORS. Versus FARMAN ALI and 10 ORS.	MR.B BANERJEE MR.D F A AHMED MR.J LASKAR	MRM H AHMED MS.N SULTANA FOR CAVEATOR
25	Cont.Cas(C)/522/2014	MD. BABUL ALI and 12 ORS Versus RAMESH CHAND JAIN ORS	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MR. D SAIKIA (R-18,19) MR S M T CHISTIE (R-18,19) MS U DAS(R-12) MR.S K DAS MR.R MAZUMDAR(R-9) MS.A VERMA(R-10) MS.S KHANIKAR(R-12)(-10) MR.R GOSWAMI(R-13 & 14) MR. B GOGOI (R-18) MR.H BEZBARUAH (R-9) MR.D CHETIA(R-9) MR P NAYAK (R-18) MS.S SULTANA(R-13&14) MS.R M DEKA MS.S DAS(R-13&14)(R-10) MR. A PHUKAN (R-19) MS.B DEKA(R-13 & 14) MS.P KALITA(R-13 & 14) MRR KARIM MR A CHALIHA (R-18)
26	Cont.Cas(C)/253/2015	SMTI. RUMI GOGOI and 4 ORS Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.D SAIKIA(R-5) MR.S SAIKIAR-1 MR.R M DAS(R-2 & 3) MR.A DEKA(R- 4&5) MS.S KONWAR(R-4)
27	Cont.Cas(C)/664/2015	SMTI RENUMAI DUTTA and 40 ORS Versus PREETOM SAIKIA and 2 ORS	MR.R SARMA MR.P P BARUAH	MR.R DEKA(R-1) MR.R MAZUMDARR-1to3 MR.N SARMA(R-2&3) MR.D CHETIA(R-1 to 3)
28	Cont.Cas(C)/785/2015	DR. BIREN BHUYAN, M.SC., PH.D. Versus PHANINDRA JIDUNG and ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B C PATHAK(R-2) MR.M K MISRA(R-1) MR.M MAHANTA(R-1) MR.B PATHAK(R-2) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (r-5) MR.M CHOUDHURY(R-1) MS.J PHUKAN(R-2) MR.R THADANI(R-2) MR.A DEKA(R-3)
29	Cont.Cas(C)/131/2016	HIREN BARUAH Versus PRITAM SAIKIA and 3 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R- 1-4) MR.N SARMA R- 1-4 MR.D CHETIA(R- 1-4) MR. R R CHOUDHURY(R- 1-4)
30	RSA/179/2016 WITH LCR, B/O	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1-9)
31	MACApp./155/2018 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD. Versus MUSSTT. PAKIJA KHATUN and 5 ORS,	MR S S SHARMA MRS L SHARMA MR A SHARMA	MR P SUNDI
32	I.A.(Civil)/519/2018 in RSA/274754/2016	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
	WITH RSA/274754/2016 (Filing Number)	SRI TAPAN BARMAN and 7 ORS Versus MD NOSER ALI and 8 ORS	MR.K AGARWAL MR.A D CHOUDHURY MR.B TALUKDAR MR. P NEOG MR.D CHOUDHURY	

	WITH I.A.(Civil)/844/2017	TAPAN BARMAN and 7 ORS, Versus MD. NOSER ALI and ORS,	MR.A D CHOUDHURY MR.D CHOUDHURY MR. P DUTTA	
	WITH I.A.(Civil)/520/2018	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
	WITH I.A.(Civil)/521/2018	TAPAN BARMAN AND 7 ORS Versus MOFIDA BEGUM AND 6 ORS	MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	
33	Tr.P.(C)/113/2022 B/O	DULUMANI DEKA CHAUDHUARY Versus GAURAB CHOUDHURY	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	MR. U K DAS H THAKURIYA
34	I.A.(Civil)/1844/2022 in RSA/6948/2022	JONA RABHA AND 2 ORS. Versus MAHIR UDDIN AHMED AND 11 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. A R SIKDAR (R1, R2) MR H DAS MR. B C DEKA MR. M H TALUKDAR (R1, R2) MD A ALI (R1, R2) M M ZAMAN (R1, R2)
	WITH RSA/6948/2022 (Filing Number)	JONA RABHA AND 2 ORS. Versus MAHIR UDDIN AHMED AND ORS. F	MR. N B P SINGHA	
35	RSA/127/2023	SRI SARBESWAR DAS Versus SMT. TAGAR DAS AND 3 ORS	MR A GOHAIN MR. S DIHINGIA MR. U B SARMA	MR. P J SAIKIA, SR. ADV (r-1,2,3) MS D DUTTA (r-1,2,3)
36	RFA/28/2024 B/O	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR
37	CRP/58/2024 FIXED	SHYAM LAL SHARMA Versus M/S ANKIT METAL AND POWER LTD.	MR J C GAUR MR. U C DAS	
38	RSA/141/2024 FIXED	ANOWAR HUSSAIN Versus MUSST OJUFA KHATUN	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
	WITH I.A.(Civil)/2270/2024 in RSA/141/2024	ANOWAR HUSSAIN Versus MUSST OJUFA KHATUN	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	
39	I.A.(Civil)/206/2024 WITH LCR, B/O in MACApp./436/2018	ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)
	WITH MACApp./436/2018	SRI LACHIT SONA AND ANR Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR. P BORA MD. ASLAM MR. J KOTOKY	MR. K K BHATTA (R3) MS JONA TALUKDAR (R3)
	WITH I.A.(Civil)/210/2024 in MACApp./436/2018) ON THE DEATH OF LACHIT SONA AND LATE SARASWATI SONA, HER LEGAL HEIRS Versus SRI ALBIN NARK DIAS AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM	MR. K K BHATTA MS JONA TALUKDAR (R3)

	<p>WITH I.A.(Civil)/211/2024 in MACApp./436/2018</p>	<p>ON THE DEATH OF LACHIT SONA HIS LEGAL HEIRS KUNDAN SONA AND ORS Versus SRI ALBIN NARK DIAS AND 2 ORS</p>	<p>MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MD. ASLAM</p>	<p>MS JONA TALUKDAR (R3)</p>
40	<p>I.A.(Civil)/2666/2024 WITH LCR in RSA/228/2018 WITH RSA/228/2018</p>	<p>ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY</p> <p>ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS</p>	<p>MR H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR</p> <p>MR H BHUYAN MS J H CHOUDHURY MRS. S ROY MR. M R Z CHOUDHURY MS. D PARBIN MD. H BHUYAN</p>	<p>MR. I CHOUDHURY</p> <p>MS B M BHUYAN (R1) MR. P S DEKA (R1) MR. I CHOUDHURY (R1) MR R L CHUTIA (R1)</p>
41	<p>WITH RSA/111/2015</p>	<p>RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR</p>	<p>MR.S K MEDHI MR A ISLAM MR.M CHETIA MS F RAHMAN MR B KALITA</p>	<p>MR.P S DEKAR-1 MS.J H CHOUDHURY(R-2) MS.S ROY(R-2) MR.I CHOUDHURY(R-1) MS.G BARUAH(R-2) MD.H BHUYAN(R-2)</p>
	<p>WITH I.A./457/2015 in RSA/111/2015</p>	<p>RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR</p>	<p>MR.S K MEDHI MR A ISLAM MR.M CHETIA</p>	
	<p>WITH I.A.(Civil)/2665/2024 in RSA/111/2015</p>	<p>RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR</p>	<p>MR A ISLAM MS F RAHMAN MR B KALITA</p>	<p>MR P S DEKA MR.I CHOUDHURY(R-1) MD.H BHUYAN(R-2)</p>
42	<p>I.A.(Civil)/2747/2024 B/O in MACApp./401/2024</p>	<p>RAJIB @ RAJIB NATH @ BABU NATH Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS</p>	<p>MR. A BHATTACHARYYA</p>	<p>MR. S K GOSWAMI</p>
	<p>WITH MACApp./401/2024</p>	<p>THE ORIENTAL INSURANCE CO. LTD. Versus RAJIB @ RAJIB NATH @ BABU NATH AND 2 ORS.</p>	<p>MR. S K GOSWAMI MR. R SHARMA</p>	<p>MR. S SINGH(R-1) MR. A BHATTACHARYYA(R-1)</p>
43	<p>I.A.(Civil)/2769/2024 in RSA/7690/2024</p>	<p>MAMANI SAIKIA AND 2 ORS Versus TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS</p>	<p>MR. N C DAS MS. M DEVI MS M BORAH MS. J BAISHYA</p>	
	<p>WITH RSA/7690/2024 (Filing Number)</p>	<p>MAMANI SAIKIA AND 2 ORS Versus TULAN SAIKIA @ MOINA SAIKIA AND 13 ORS H</p>	<p>MR. N C DAS</p>	
44	<p>I.A.(Civil)/2771/2024 in MFA/14720/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus RATAUL ALI @ RATUL ALI AND ANR.</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
	<p>WITH MFA/14720/2023 (Filing Number)</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus RATAUL ALI @ RATUL ALI AND ANR. E</p>	<p>MS. R D MOZUMDAR</p>	
45	<p>I.A.(Civil)/2772/2024 in MFA/14659/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus MOKTAR ALI AND ANR.</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
	<p>WITH MFA/14659/2023 (Filing Number)</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus MOKTAR ALI AND ANR. H</p>	<p>MS. R D MOZUMDAR</p>	
46	<p>I.A.(Civil)/2774/2024 in MFA/14782/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus SHAJAHAN ALI AND ANR</p>	<p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	

	WITH MFA/14782/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus SHAJAHAN ALI AND ANR E	MS. R D MOZUMDAR	
47	I.A.(Civil)/2786/2024 in MFA/14665/2023	ORIENTAL INSURANCE COMPANY LTD Versus SADDAM MIYA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14665/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SADDAM MIYA AND ANR. B	MS. R D MOZUMDAR	
48	I.A.(Civil)/2787/2024 in MFA/14764/2023	ORIENTAL INSURANCE COMPANY LTD Versus MIRAJUL ALI AND ANR	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14764/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MIRAJUL ALI AND ANR (B)	MS R D MAZUMDAR	
49	I.A.(Civil)/2790/2024 in MACApp./9565/2024	KUHINUR KHATUN AND 3 ORS Versus THE REGIONAL MANAGER AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	
	WITH MACApp./9565/2024 (Filing Number)	KUHINUR KHATUN AND 3 ORS Versus THE REGIONAL MANAGER AND 4 ORS B	MR F A LASKAR	
50	I.A.(Civil)/2792/2024 in MACApp./10516/2024	RUNUMI TALUKDAR @ BORA AND 3 ORS Versus CHOLAMANDALAM MS GEN. INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./10516/2024 (Filing Number)	RUNUMI TALUKDAR @ BORA AND 3 ORS Versus CHOLAMANDALAM MS GEN. INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA	
51	I.A.(Civil)/2793/2024 in MACApp./2707/2024	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
	WITH MACApp./2707/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS H	MS. R D MOZUMDAR	
52	I.A.(Civil)/2798/2024 in MACApp./9371/2024	SABINA EASMIN Versus NEW INDIA ASSURANCE LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./9371/2024 (Filing Number)	SABINA EASMIN Versus NEW INDIA ASSURANCE LTD AND ANR (F)	MR. A R AGARWALA	
53	I.A.(Civil)/2801/2024 in MACApp./9375/2024	HEMA DAS AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./9375/2024 (Filing Number)	HEMA DAS AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ANR (F)	MR. A R AGARWALA	
54	I.A.(Civil)/2802/2024 in MACApp./9857/2024	THE NEW INDIA ASSURANCE CO LTD Versus CHAINA BAL RAY @ CHINA PRODHANI @ CHAYNA RAY AND 4 ORS	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA	
	WITH MACApp./9857/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus CHAINA BAL RAY @ CHINA PRODHANI @ CHAYNA RAY AND 4 ORS F	MRS B ACHARYA	

WITH
[I.A.\(Civil\)/9858/2024](#)
(Filing Number)

THE NEW INDIA ASSURANCE CO LTD MRS B ACHARYA
Versus
CHAINA BAL RAY @ CHINA PRODHANI @
CHAYNA RAY AND 4 ORS F

HEARING

55	RSA/198/2016 WITH LCR, FIXED	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
56	RSA/219/2016 WITH LCR, FIXED	ON THE DEATH OF SHRI AMARESH CHANDRA DAS, HIS LEGAL HEIRS AND 7 ORS Versus ON THE DEATH OF SHRI MUNINDRA CHANDRA DAS, HIS LEGAL HEIRS AND 4 ORS	MRM J QUADIR MR.S Y AHMED MS. M KHANIKAR MR.V M THOMAS	GA, ASSAM MS. R CHOUDHURY MR.S R BORUAH MS.S S ZIA(R-1) MR N RAHMAN MS F N ZAMAN MRS.R CHOUDHURY(R-1)

STAY MATTERS

57	CRP(IO)/304/2023 B/O	PRAHLAD SINGH AND ANR Versus PRABHAWATI DAS AND 2 ORS	MR. S SHARMA	N K NEOG (R-1,3) MR S BHARALI (R-1,3) MR. M DAS (R-1,3)
58	CRP(IO)/300/2024 FIXED	RITA BASFOR Versus KRISHNA BASFOR	MS P DAS	

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/489/2024	MOSTAB ALI SHEIKH @ MOSTAB ALI @ MOSTAM ALI AND ANR Versus DIBAKAR NATH AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
2	WP(C)/4640/2024	ANOWARUDDIN WAKF ESTATE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MR. A I ALI	GA, ASSAM SC, GMC
3	WP(C)/4643/2024	SUBASH LAL NUNIA Versus THE UNION OF INDIA AND 8 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM DY.S.G.I.
4	WP(C)/4647/2024	ARPANA SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	GA, ASSAM
5	WP(C)/4660/2024	AHEDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM
6	WP(C)/4664/2024	ARIF AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN	GA, ASSAM SC, GMC
7	WP(C)/4681/2024	JAWAHAR SINGH Versus UNION OF INDIA AND 6 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	WP(C)/4685/2024	SIDDHARTHA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
9	WP(C)/4689/2024	ROMEN KALITA Versus THE STATE BANK OF INDIA AND 3 ORS	MR. C BORUAH MR A BORUAH MS. L GOGOI	SC, PNB
ADMISSION				
10	WP(C)/3680/2022 FIXED	SHILPI CHAKROBORTY Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.

11	WP(C)/8453/2022 FIXED	SAILENDRA KUMAR NATH Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, AFDC
12	WP(C)/782/2023 FIXED	PARIKSHIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. J SARMAH	MRS. A GAYAN MR. B DEKA DY.S.G.I.
13	WP(C)/977/2023 CAVT. NO.01392/023, FIXED, WITH CAVT. 139/2023	M/S DULO SERVICE STATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. DILIP DEY	GA, ASSAM MR. S S ROY DY.S.G.I.
14	WP(C)/1900/2024 FIXED	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM
	WITH I.A.(Civil)/2763/2024 in WP(C)/1900/2024	A NILBIR SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM
15	WP(C)/3035/2024 FIXED	SHRI SHIV KUMAR AGARWALLA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WP(C)/3150/2024 FIXED	PUTUL SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS. H TALUKDAR	SC, GST DY.S.G.I.
17	WP(C)/3946/2024 FIXED	BRAJEN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM
18	WP(C)/3985/2024 CAVT. NO.06192/024, FIXED	GOLAGANJ MUNICIPAL FISH BUSINESS SAMITY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA M BRAHMA MR SOHAING	GA, ASSAM MR. P BORAH MRS K M SAIKIA FOR CAVEATOR SC, REVENUE
19	WP(C)/4303/2024 FIXED	ATOWAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M A I HUSSAIN MR A U AHMED MS. H SARMA	SC, P AND R.D. GA, ASSAM SC, PWD SC, REVENUE
20	WP(C)/4421/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. J DEKA MS. A TALUKDAR MS. J DEVI	GA, ASSAM SC. REVENUE
		ORDERS		
21	Cont.Cas(C)/181/2024 FIXED	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	MR. D SAIKIA MS. N BORDOLOI
22	Cont.Cas(C)/415/2024 FIXED	HCC CPL (JV) Versus RAM MURTY MEENA AND ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA MR. D MAZUMDAR	
23	WP(C)/2539/2024 FIXED	DUSHMANTA MEDHI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS (B)	MR. A DHAR MD F FARIDI	SC, GMC SC, G M D A
24	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. A K SAHEWALLA(R-1,2) MR. W SHARMA(R- 1,2) SC, SBI

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2319/2024 B/O	ASRAB ALI Versus STATE OF ASSAM AND 2 ORS.	MR N ISLAM	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2654/2024	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. A RAJKHOWA TUN RAJKHOWA	PP, ASSAM
3	Bail Appln./2750/2024	MD MUSTAFA AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
4	Bail Appln./2754/2024	MD MUJAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
5	Bail Appln./2755/2024	IKRAMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./2756/2024	PREMJJEET KUMAR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	Bail Appln./2760/2024	ENAMUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./2762/2024	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
9	Bail Appln./2764/2024	MD NIJAM UDDIN @ NIJAMUDDIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
10	Bail Appln./2767/2024	UJJAL NAYAN HANDIQUÉ Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. M KHATANIAR MR D K BHATTACHARYYA	SPECIAL PP ASSAM
11	Bail Appln./2768/2024	BEDANGA KUMAR KASHYAP Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. M KHATANIAR MR D K BHATTACHARYYA	SPECIAL PP ASSAM

MOTION

12	Crl.Pet./573/2024	DURLOV KHANIKAR @ DURLAV KHANIKAR Versus THE STATE OF ASSAM	MR. B K DAS H P NEOG	PP, ASSAM
13	Crl.Pet./973/2024 B/O	MATILAL ROY Versus THE STATE OF ASSAM AND ANR	H A SARKAR MR S DAS	PP, ASSAM
14	Crl.Pet./1056/2024 B/O	LOVELY DEBROY Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	PP, ASSAM
15	AB/2427/2024	KARAM ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
16	AB/2431/2024	ZINNATUL ALI @ ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
17	AB/2433/2024	SRI GOBINDA DEY AND 2 ORS Versus THE STATE OF ASSAM	MR D R SAIKIA MR S BORTHAKUR PARTHA PRATIM SAIKIA	PP, ASSAM
18	AB/2437/2024	ROFIZ UDDIN ALIAS RAFIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ADMISSION

19	Crl.Rev.P./313/2023 WITH LCR 4 FILES	SIMA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. A GANGULY (R-2) MS. M ROY(R-2) MR T CHHETRI(R-2) PP, ASSAM
20	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
21	Crl.Pet./607/2024 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
22	Crl.Pet./663/2024 FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
23	WITH Crl.Pet./662/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
24	WITH Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
25	Crl.Pet./676/2024	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
26	Crl.Pet./889/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./1859/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	MS. R CHOUDHURY (Amicus Curiae) PP, ASSAM
28	Bail Appln./2121/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MEHBOOB AHMED @ SUNIL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM

29	Bail Appln./2146/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
30	Bail Appln./2262/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
31	Bail Appln./2356/2024 WITH CASE RECORD(SCANNED COPY),FIXED	PABON BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
32	Bail Appln./2399/2024 FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
33	Bail Appln./2491/2024 FIXED	MUSTAFA NUR ALOM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
34	Bail Appln./2497/2024 FIXED	PUNYADEO GIRI Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM
35	Bail Appln./2510/2024 FIXED	SAYED SHAHJADA HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
36	Bail Appln./2594/2024 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	Bail Appln./2655/2024 FIXED	MD. IMDADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/2315/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
39	AB/735/2024 FIXED.	SHYAM NARAYAN PRASAD Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
40	AB/920/2024 FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
41	AB/1766/2024 FIXED	ABED ULLAH AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
42	AB/1841/2024 FIXED.	JUBEL KHAN Versus THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
43	AB/1857/2024 FIXED	HUSSAIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
44	AB/1908/2024 B/O	NAZAR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	MS. T SOM(R-2) PP, ASSAM
45	AB/2006/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
46	AB/2007/2024	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
47	AB/2008/2024	SOIDUR RAHMAN @ SAHIDUL RAHMAN Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
48	AB/2085/2024	JUNAID HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM

49	AB/2211/2024 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
50	AB/2246/2024 FIXED	MD SADULLA AHMED @ SADULLA ALI Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
51	AB/2269/2024 B/O	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM

ORDERS

52	Crl.Pet./517/2016 FIXED	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	
53	I.A.(Crl.)/315/2023 WITH OFFICE NOTE in Crl.A./3280/2023	M/S SURENDRA ELECTRICALS Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
	WITH Crl.A./3280/2023 (Filing Number)	M/S SURENDRA ELECTRICALS Versus THE STATE OF ASSAM AND ANR. B	MR. U K BARMAN	
	WITH Crl.L.P./14/2023	M/S SURENDRA ELECTRICALS Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
54	W.P.(Crl.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1983/2024 in W.P.(Crl.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH W.P.(Crl.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1984/2024 in W.P.(Crl.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
56	W.P.(Crl.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1985/2024 in W.P.(Crl.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH W.P.(Crl.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1986/2024 in W.P.(Crl.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC

58	Crl.Pet./669/2024 FIXED	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
59	Crl.Pet./942/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	AMIT KUMAR MAHASETH Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR. JAYANTA ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/330/2024 FIXED	ILA BORA AND ANR Versus ON THE DEATH OF BUDHIRAM CHUTIA REPRESENTED BY HIS WIFE- BINA BORBORAH	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	
ADMISSION				
2	MACApp./467/2024	DIPALI MANDAL AND ANR Versus THE REGIONAL MANAGER AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	
3	MACApp./469/2024	LILADHAR KAKATI Versus JOGEN KALITA AND 2 ORS	MR. R BORUAH	
4	MACApp./470/2024	UNITED INDIA INSURANCE CO LTD Versus RANU RABHA AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/2778/2024 in MACApp./470/2024	UNITED INDIA INSURANCE CO LTD Versus RANU RABHA AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
5	MACApp./471/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus ABHIJIT NATH AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/2779/2024 in MACApp./471/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus ABHIJIT NATH AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
6	MACApp./473/2024	JUNTI BARUAH AND 2 ORS Versus ARUP BASUMATARY AND 2 ORS	MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	
7	MACApp./474/2024	MUSTT. MALLIKA BEGUM AND ANR Versus SURAJ SAIKIA AND 5 ORS	MR. K BHATTACHARJEE MS. A BARMAN ABBASH U AHMED	
8	MACApp./475/2024	GITUMANI KATAKI @GITUMANI DAS AND 2 ORS Versus THE LEGAL MANAGER AND 2 ORS	A G CHOUDHURY	

9	MACApp./476/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus PANKAJ KAKATI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/2799/2024 in MACApp./476/2024	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus PANKAJ KAKATI AND 2 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	
10	MACApp./477/2024	UNITED INDIA INSURANCE COMPANY LTD Versus JITEN NATH AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2800/2024 in MACApp./477/2024	UNITED INDIA INSURANCE COMPANY LTD Versus JITEN NATH AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	MACApp./478/2024	HIRAMONI DAS AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
ORDERS				
12	MACApp./543/2019 WITH LCR, B/O	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. I HUSSAIN MR. P SUNDI MR. L R MAZUMDER MR. L R MAZUMDER MD. I HUSSAIN
	WITH I.A.(Civil)/3522/2019 in MACApp./543/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SRI PRANABJYOTI BORA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
13	MACApp./34/2020 WITH LCR, B/O	SMTI RAJKUMARI CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. B C DEKA MR. S BANIK A N HUSSAIN MS S BORA	MR. K K BHATTA MR. R C PAUL (r-2) MS JONA TALUKDAR MS R DEVI
	WITH MACApp./70/2020	AITUN NESSA Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S BANIK A N HUSSAIN MS S BORA	MR. R C PAUL (r-2)
	WITH LCR			
	WITH MACApp./78/2020	ASGARI BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. S BANIK A N HUSSAIN MS S BORA	MR. R C PAUL (r-3)
	WITH LCR			
16	MACApp./91/2020	SMTI BINA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. S BANIK A N HUSSAIN MS S BORA	
	WITH LCR			
	WITH MACApp./3248/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS		
	WITH I.A.(Civil)/856/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS	MR. R C PAUL MS M BHARATI	MR SISHIR DUTTA MR. S DUTTA
	WITH LCR			
	WITH I.A.(Civil)/3249/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS		

18	WITH MACApp./3251/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS		
	WITH I.A.(Civil)/836/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS	MR. R C PAUL MS M BHARATI	MR SISHIR DUTTA MR. S DUTTA
	WITH I.A.(Civil)/3252/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS		
19	Tr.P.(C)/61/2024 FIXED	GAYATRI MAHANTA Versus JAYANTA MADHAB MAHANTA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	MS A KALITA
20	CRP(IO)/201/2024 FIXED	MD. FAJUR RAHIM Versus KHAIRUL ISLAM AND 3 ORS.	MR. A K SAHU MR. S SAHU MS A ROY	MR. S BANIK (r-1) MR. A M ALAMAN (r-1)
21	I.A.(Civil)/2750/2024 B/O in MACApp./397/2024	SURESH @ SURASH MAHALI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A BHATTACHARYYA	MR. S K GOSWAMI
	WITH MACApp./397/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SURESH @ SURASH MAHALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. S SINGH(R-1,) MR. A BHATTACHARYYA(R-1) MS. P PATHAK(R-1,2)
HEARING				
22	MACApp./132/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGOHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
23	MACApp./723/2022 WITH LCR, B/O	SRI BHABANI PRASAD DAS and ANR Versus SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
	WITH I.A.(Civil)/1404/2023 in MACApp./723/2022	SMT DALIMAN NESSA, Versus SRI BHABANI PRASAD DAS and ANR	MR. M HUSSAIN MR M AHMED	D DAS

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024

12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2752/2024	THEMBOI @ SMT. THEMBOI SINGSON Versus UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	SC, DRI
MOTION				
2	WP(C)/4023/2024 FIXED	AJOY DUTTA Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
ADMISSION				
3	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
4	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
5	WP(C)/443/2019 FIXED	M/S. OZONE AYURVEDICS, UNIT-II Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE
6	WITH WP(C)/435/2019	OZONE PHARMACEUTICALS LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MS N NATH (R-4) MR. M DUTTA (R-4) SC, INDUSTRIES AND COMMERCE

7	WP(C)/2853/2022 FIXED	MD TAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
8	WP(C)/3051/2022 FIXED	RAMESH CH DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D D ROY MS. P R BARUAH	SC, APDCL SC, POWER GRID
9	WP(C)/2596/2023 FIXED	MABDUL ALI AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS REV	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/2716/2024 in WP(C)/2596/2023	GHOGA LAWTOLE MILAN KRISHAK CO OPERATION SOCIETY LTD Versus MABDUL ALI AND 124 ORS	MR J H SAIKIA	MR. R ALI
10	WP(C)/4275/2023 FIXED	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
11	WP(C)/5499/2023 FIXED	DULAL UDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A RAHMAN MS S A KHALIFA	GA, ASSAM SC, REVENUE
12	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
ORDERS				
14	WP(C)/7362/2013 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM AND 8 ORS	MR.J AHMED MR.S DAS MR.A M KHAN MS.S KALITA MR.M ANSARI MR.A HOQUE	GA, ASSAM MR.B HUSSAIN MR. A ROY, SC, P & RD MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
	WITH I.A.(Civil)/2744/2017 in WP(C)/7362/2013	ABDUS SALAM Versus THE STATE OF ASSAM AND 9 ORS	MR.A M KHAN	GA, ASSAM MR. A ROY, SC, PNRD MD.S ISLAM MR.A CHOUDHURY
15	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2757/2024	MD MOBINUR RAHMAN @ MABINUR RAHMAN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN	PP, ASSAM
2	Bail Appln./2763/2024	MD FAIZUDDIN AHMED @ PINKU Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
3	Bail Appln./2765/2024	SHIVA KHAKHLARY Versus THE STATE OF ASSAM AND ANR	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	PP, ASSAM
MOTION				
4	Crl.Pet./1114/2024	SUSHAMA LINBOO Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA MR. A KASHYAP	PP, ASSAM
5	Crl.Pet./1115/2024	GANNON DUNKERLEY AND CO LTD AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
6	Crl.Pet./1116/2024	GANNON DUNKERLEY AND CO LTD AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
7	AB/2424/2024	RUPAMJYOTI BORAH Versus THE STATE OF ASSAM	MS TINLUNG	PP, ASSAM
8	AB/2425/2024	BIBHASH DAS Versus THE STATE OF ASSAM	MR. N SARMAH MS. S KAKATI	PP, ASSAM
9	AB/2428/2024	RAKESH KUMAR PRASAD AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
10	AB/2435/2024	NUR ALOM SHEKIH @ NUR ALOM Versus THE STAE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
11	AB/2436/2024	MANABENDRA THAKURIA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM

ADMISSION

12	Crl.Rev.P./264/2024 FIXED	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	
	WITH I.A.(Crl.)/624/2024 in Crl.Rev.P./264/2024	DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA	MRS K M SAIKIA	MS. F HUSAIN
13	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
14	Crl.Pet./841/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	LAKSHYAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	MR. SURAJIT DAS(R-2) A W AMAN(R-2) MS SURAYA RAHMAN(R-2) MR SARFRAZ NAWAZ(R-2) MR S A BARBHUYAN(R-2) SAMIM RAHMAN(R-2) PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./375/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
	WITH Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
18	Bail Appln./1716/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
19	Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
20	Bail Appln./1887/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR.	MR. S SUTRADHAR	PP, ASSAM
21	Bail Appln./1919/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
22	Bail Appln./2080/2024 FIXED	KULDEEP YADAV AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
23	Bail Appln./2083/2024 FIXED	GAMBHEER SINGH Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
24	Bail Appln./2191/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. K L R YANTHAN	PP, ASSAM
25	Bail Appln./2304/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAMPAK CHUTIA Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MR. B. KUMAR B DUTTA	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) M AHMED (R-2) PP, ASSAM

26	Bail Appln./2651/2024 FIXED	SAIDUR ROHMAN MAZUMDER @ SAIDUL RAHMAN MAZUMDER Versus THE STATE OF ASSAM,	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
27	Bail Appln./2681/2024 FIXED.	PRAVEER MOHAN VERMA Versus THE CENTRAL BUREAU OF INVSETIGATION	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY FARIDUL AMIN	SC, CBI
<u>BAIL HEARING</u>				
28	AB/1456/2024 FIXED	BIREN HUZURI Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR	PP, ASSAM
29	AB/1481/2024 WITH OFFICE NOTE, FIXED	BIKRAM DAS Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	DR. P AGARWAL, Amicus Curiae, (R-2) PP, ASSAM
30	AB/1511/2024 FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
31	AB/1579/2024 FIXED	NARAYAN DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM MR. H KAKATI	PP, ASSAM
32	AB/1668/2024 FIXED	DURLAV KONWAR Versus THE STATE OF ASSAM	MR. A R SHOME M. BORUAH	PP, ASSAM
33	AB/1677/2024 FIXED	SOROF UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
34	AB/1786/2024 FIXED	DINESH SONI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
35	AB/1978/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
36	AB/2009/2024 FIXED.	MOHOR ALI @ MOHOR ALI MOLLAH Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	AB/2015/2024 FIXED	SMT. JULI DAS Versus STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
38	AB/2044/2024 WITH OFFICE NOTE, FIXED	BIRSING BHUMIJ Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
39	AB/2210/2024 FIXED	NAKIBUR ISLAM @ NEKIBUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
40	AB/2224/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN	PP, ASSAM
41	AB/2249/2024 FIXED	CHINMAYEE DEVI Versus THE UNION OF INDIA	MR. A SARMAH MS. N KALITA MS S.POUDEL	SPL. PP, C.B.I.
42	AB/2280/2024 FIXED	FARUK ALI @ OMAR FARUK Versus STATE OF ASSAM	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
43	AB/2300/2024 WITH OFFICE NOTE, FIXED	ALI SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
44	AB/2325/2024 FIXED	AHAMMAD ALI KHAN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM

45	AB/2377/2024 FIXED.	JITUL BHARGAV @ JITUL BHARGAB SHARMA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
46	AB/2378/2024 FIXED.	SUNNY KALITA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
ORDERS				
47	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, B/O in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
		BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
48	I.A.(CrI.)/777/2024 WITH LCR 3 FILES, B/O in CrI.A./69/2024 WITH CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
		GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
49	CrI.Pet./1019/2024 FIXED	JALLEY SONAM Versus THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI MR. D K BORAH	PP, ASSAM
50	CrI.Pet./1066/2024 FIXED	SIDHANT KALITA Versus THE STATE OF ASSAM AND ANR	MS. A. MEDHI	PP, ASSAM
HEARING				
51	CrI.Rev.P./206/2023 (AT 2:00 PM), AS FIRST ITEM, PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED WITH Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
52		DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024

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|-----|----------------|------------|----|------------|
| 14) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 15) | MR. S B PRASAD | 12-09-2024 | To | 16-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./285/2022 WITH LCR 1 FILE	MD. KUTUB UDDIN BARBHUIYA Versus MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
2	Crl.A./65/2024	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A R SHOME MR A J GHOSH	PP, ASSAM
3	Crl.Pet./351/2024 WITH LCR 2 FILES(SCANNED COPY)	ASHUTOSH DEB Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	MR. N DHAR (R-2) MR. T U LASKAR (R-2) PP, ASSAM
4	Crl.Pet./772/2024 WITH LCR 1 FILE(SCANNED COPY)	NEPAL DAS Versus THE STATE OF ASSAM AND ANR	MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	MR. R DE (R-2) MS. D PATHAK (R-2) PP, ASSAM
ORDERS				
5	Crl.Rev.P./473/2013	SATISH CH. KALITA Versus BINOD KUMAR CHOUDHURY and 2 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	MRM RAHMAN MR.S AHMED MR.S RANA PP, ASSAM
6	Crl.L.P./17/2019 WITH OFFICE NOTE, LCR 2 FILES in Crl.A./10507/2018	SRI BIJOY KUMAR DAS, Versus RAM PRIT SHAH AND ANR	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	PP, ASSAM
	WITH Crl.A./10507/2018 (Filing Number)	SRI BIJOY KUMAR DAS Versus SRI RAM PRIT SHAH AND ANR		
7	Crl.A./278/2019 5 Y 4 M 20 D :	SRI JAY CHANDRA GOGOI Versus STATE OF ASSAM AND ANR	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	PP, ASSAM

8	Crl.L.P./20/2023 1 Y 8 M 15 D :WITH OFFICE NOTE in CrI.A./3362/2023 WITH Crl.A./3362/2023 (Filing Number)	THE STATE OF ASSAM Versus APURBA GOSWAMI	PP, ASSAM
9	I.A.(Crl.)/98/2023 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./41/2023 WITH Crl.A./41/2023	THE STATE OF ASSAM Versus APURBA GOSWAMI A BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR. BHARAT PAMEGAM Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN PP, ASSAM MR. R CHETRI MR N MILI MS C BURAGOHAIN PP, ASSAM
10	Crl.Rev.P./342/2023 WITH LCR 4 FILES WITH I.A.(Crl.)/745/2023 in CrI.Rev.P./342/2023	MANI KANTA SINHA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY PP, ASSAM
11	I.A.(Crl.)/425/2023 WITH OFFICE NOTE in CrI.A./3029/2021 WITH Crl.A./3029/2021 (Filing Number) WITH Crl.L.P./50/2022	MD. RAHIM ALI AND 3 ORS. Versus SIRAJ ALI AND ANR. SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED A. K. KANU PP, ASSAM MS. N M DEKA MRS. R D BHUYAN MS. N M DEKA MR M AHMED A. K. KANU MR A. ALI PP, ASSAM
12	CRL.A(J)/26/2024 WITH LCR 6 FILES	RATNA JYOTI SAIKIA Versus THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE) PP, ASSAM
13	Crl.A./133/2024 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/428/2024 in CrI.A./133/2024	MD. ABDUL IKRAM Versus THE STATE OF ASSAM AND ANR. MD. ABDUL IKRAM Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN PP, ASSAM MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN PP, ASSAM
14	Crl.Pet./264/2024	NABA KANTA BAISHYA Versus ASOMI INDUSTRIES PVT. LIMITED AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT
15	Crl.Pet./421/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL PP, ASSAM
16	I.A.(Crl.)/776/2024 WITH LCR 1 FILE in CrI.Pet./238/2024 WITH Crl.Pet./238/2024	MD HAIDAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR MD HAIDAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN PP, ASSAM MR A ALI MS. M KHATUN PP, ASSAM
17	I.A.(Crl.)/805/2024 WITH LCR 2 FILES(SCANNED COPY) in CrI.Rev.P./118/2023	MD. JAINAL ABEDIN Versus SAJA BEGUM,	MR. S C BISWAS MS. U NANDA PP, ASSAM MR. N BARMAN

WITH
[Crl.Rev.P./118/2023](#)

MD. JAINAL ABEDIN
Versus
SAJA BEGUM

MR. S C BISWAS
MS A DAS
SUSHMITA SENGUPTA
MS A BORAH

MR N BARMAN

18 [I.A.\(Crl.\)/849/2024](#)
in Crl.Rev.P./323/2024

NUR ALAM
Versus
THE STATE OF ASSAM

MR. T CHUTIA
MR. R ALI

PP, ASSAM

WITH
[Crl.Rev.P./323/2024](#)

NUR ALAM
Versus
THE STATE OF ASSAM

MR. T CHUTIA
MR. R ALI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/734/2016	SMT. ANILA DEVI Versus GOVT. OF ASSAM and 4 ORS.	MR. S P DEKA MR. B KALITA MS. D SHARMA MS. T CHOUDHURY	GA, ASSAM SC, GMC SC, PWD (ROADS) SC, G M D A
2	WP(C)/5037/2016	JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
3	WP(C)/5415/2016	THE INDIAN OIL CORPORATION LIMITED Versus THE LIQUIDATOR and 2 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	DR.B AHMED GA, ASSAM MR.P HAZARIKA R-1 MR.M CHOUDHURY(R-1) MR.P K MUNIR(R-1)
4	WP(C)/5597/2016	MD. HAZRAT ALI Versus THE ASSAM STATE ELECTRICITY BOARD and 5 ORS	MR.J AHMED MD.S ISLAM MR.P RAHMAN MDR AMIN	MR.N J DUTTA SC, APDCL
5	WP(C)/7388/2016	ANIL BORGHAIN and 5 ORS. Versus STATE OF ASSAM and 3 ORS.	MRG P BHOWMIK MR.R HAZARIKA MS.P CHETIA	GA, ASSAM(R1-4)
6	WP(C)/1040/2017	PRAFULLA CHANDRA DEKA and 90 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 9 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.M Z AHMED(R- 1-4) GA, ASSAM MR.A M DUTTA(R- 1-4) MR.B DUTTA R- 1-4 MS N BORDOLOI (SC,REVENUE) MR.S K SHARMA(R- 1-4) SC, POWER GRID
7	WP(C)/1098/2017	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.

8	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
9	WP(C)/2335/2024	AHMED HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 11 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, APDCL SC, PWD SC, FINANCE
10	WP(C)/2435/2024	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	MR. D P BORAH (R-4) MR B PAUL (R-4) SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
11	WP(C)/2916/2024	MOINUR ALI Versus THE JOINT SECRETARY (MARKET AND FAIRS), BTC AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	MR M CHETIA, G.A ASSAM SC, BTC
12	WP(C)/3155/2024	BOITAMARI ANCHALIK RANGALI BIHU SANMINALNI Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
ORDERS				
13	Cont.Cas(C)/502/2016	THE UNION OF INDIA and 3 ORS Versus ASHOK KUMAR JHA	MSB DEVI MR.R SARMA MS.K D SARMAH	
14	Cont.Cas(C)/524/2016	GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	
15	Cont.Cas(C)/549/2016	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	
16	Cont.Cas(C)/678/2023 FIXED	ANISUL ALOM LASKAR Versus JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)
	WITH I.A.(Civil)/2306/2024 in Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
17	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
18	I.A.(Civil)/2422/2024 WITH LCR in WP(C)/56/2016	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 13 ORS.	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM MR. A BHATTACHARJEE MS. P KALITA FOR CAVEATOR
	WITH WP(C)/56/2016 CAVT. NO. 1638/15	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	MR. P KALITA MR. T GOSWAMI	GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
19	I.A.(Civil)/2654/2024 IN WP(C)/6674/2022(D/O) in WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. S DUTTA	GA, ASSAM SC, SEC. EDU.
20	I.A.(Civil)/2659/2024 in Cont.Cas(C)/33/2024	SHUKLA MAZUMDAR ALIAS SUKLA MAZUMDER Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka	
	WITH Cont.Cas(C)/33/2024	SHUKLA MAZUMDAR @ SUKLA MAZUMDER Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024